

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/2/2016  
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another  
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A.G SATHYA NARAYANA A.L. MYLESAMY	For Petitioners	A.G. Sathya Narayana
	T. Sri Krishna Bhagavat for P. SUBBA REDDY	Respondents 3-5	T. Sri Krishna Bhagavat
	V. CHANDRAKANTHARAO ADSO	10, 11 13, 14	V. Chandrakantharao

**ORDER**

Counsel for petitioner present. Counsel for R3 to R5 present and stated that the counsel representing the Administrator could not attend before the Tribunal due to personal inconvenience. Counsel for R10, R11, R13 & R14 present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 12.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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